NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/44/2016 NAME OF THE PETITIONER(S) : C. Ramachandran NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others UNDER SECTION : 397, 398, 402, 237 & 111 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM R-RAJESH M.L. PREETHA for KSR 200.

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed written submissions. Counsel for respondent sought time for filing written submissions. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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